

**FORM A****PUBLIC ANNOUNCEMENT**

(Under Regulation 6 of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

**FOR THE ATTENTION OF THE CREDITORS OF K K Kadri Paper Mills Pvt Ltd**

<b>RELEVANT PARTICULARS</b>		
1.	Name of corporate debtor	<b>K K Kadri Paper Mills Pvt. Ltd</b>
2.	Date of incorporation of corporate debtor	June 08, 2005
3.	Authority under which corporate debtor is incorporated / registered	Ministry of Corporate Affairs
4.	Corporate Identity No. / Limited Liability Identification No. of corporate debtor	<b>U21010GJ2005PTC046207</b>
5.	Address of the registered office and principal office (if any) of corporate debtor	Plot NO.412/2, Opp.Chanod Bus Stop, G.I.D.C., VAPI-396195, Gujarat, India
6.	Insolvency commencement date in respect of corporate debtor	August 08, 2019
7.	Estimated date of closure of insolvency resolution process	180 days
8.	Name and registration number of the insolvency professional acting as interim resolution professional	Shyam Sundar Rathi IBBI/IPA-001/IP-P00038/2016-17/10099
9.	Address and e-mail of the interim resolution professional, as registered with the Board	Shyam Sundar Rathi C/o, DBS Business Centre, Kanakia Wall Street, Andheri Kurla Road, Andheri (E), Mumbai – 93 <a href="mailto:shyamrathi30@gmail.com">shyamrathi30@gmail.com</a>
10.	Address and e-mail to be used for correspondence with the interim resolution professional	Shyam Sundar Rathi C/o, DBS Business Centre, Kanakia Wall Street, Andheri Kurla Road, Andheri (E), Mumbai – 93 <a href="mailto:shyamrathi30@gmail.com">shyamrathi30@gmail.com</a>
11.	Last date for submission of claims	20.08.2019
12.	Classes of creditors, if any, under clause (b) of sub-section (6A) of section 21, ascertained by the interim resolution professional	Nil
13.	Names of Insolvency Professionals identified to act as Authorised Representative of creditors in a class (Three names for each class)	NA
14.	(a) Relevant Forms and (b) Details of authorized representatives are available at:	Web link: <a href="http://ibbi.gov.in">ibbi.gov.in</a> Physical Address: Shyam Sundar Rathi C/o, DBS Business Centre, Kanakia Wall Street, Andheri Kurla Road, Andheri (E), Mumbai – 93

Notice is hereby given that the National Company Law Tribunal has ordered the commencement of a corporate insolvency resolution process of the K K Kadri Paper Mills Pvt Ltd on August 07, 2019 (order passed on July 25, 2019 received on August 07, 2019).

The creditors of K K Kadri Paper Mills Pvt Ltd are hereby called upon to submit their claims with proof on or before August 20, 2019 to the interim resolution professional at the address mentioned against entry No. 10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with proof in person, by post or by electronic means.

A financial creditor belonging to a class, as listed against the entry No. 12, shall indicate its choice of authorised representative from among the three insolvency professionals listed against entry No.13 to act as authorised representative of the class [specify class] in Form CA.

Submission of false or misleading proofs of claim shall attract penalties.

Date: August 07, 2019

Place: Mumbai



Shyam Sundar Rathi  
Interim Resolution Professional